

Name of the Corporate Debtor: ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED; Date of Commencement of CIRP: 25-02-2025; List of Creditors as on: 11-03-2025; Name of IP: Mr. Navneet Kumar Gupta; Process Number: 4; Last 5 digit of registration number: 10009

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	3225	12597782912	1340	1728508719	20.51			10869274193	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2940340658	1	2257556093	26.78			682784565	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	5210709401	7	3852429476	45.70			1358279925	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	3	48918530828	1	591100000	7.01			48327430828	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	70	3881700704			0.00			3881700704	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		3306	73549064503	1349	8429594288	100.00			65119470215	